

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).3835/2006

COMMISSIONER OF INCOME TAX, MEERUT

Petitioner(s)

VERSUS

KARTODIRJO EDWARD SUMIDI

Respondent(s)

(With appln(s) for c/delay in filing the spare copies,substituted service
WITH SLP(C)NOS.7485 AND 9005 OF 2006

Date: 08/11/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr.Devendra Kr.Singh,adv.
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner seeks four weeks time for
production of the paper publication. Granted as a last chance.
List the matter on 4.01.2013.

| | | (Sunil Thomas) |
| | | Registrar |